view of the fact that a Chief of Mission, who is the highest UNESCO Official in India, is involved in this breach of diplomatic privilege; and

(c) the precautionary steps Government propose to take not to allow the recurrence of such breach of diplomatic privileges in view of the fact that the concerned Administrative Officer is still working in this Mission ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) The case under the Customs Act, 1962, against Shri S.P. Dewan is under adjudication by the Collector of Central Excise, Delhi.

(b) and (c). The case against Shri S.P. Dewan is yet to be decided. The present Chief of the UNESCO Mission in India has assured the Government that appropriate action would be taken against the persons concerned and against recurrence of similar incidents. It is, therefore, not proposed to write directly to the UNESCO Headquarters, Paris, regarding this case of which, they are already aware.

Oil find in Gujarat

3825. SHRI D. C. SHARMA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission struck oil on the 18th June, 1969 at Tharad in Banaskantha District in Northern Gujarat under the Mehsaan Project ;

(b) if so, the number of wells dug in the area and the number of those which have yielded oil;

(c) whether any qualitative and quantitative analysis of the find has been made; and

(d) if so, the results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS(SHRI D. R. CHAVAN): (a) No.

(b) The first well is currently under drilling. No indications of presence of oil have been obtained in this well, so far.

(c) and (d). Do not arise.

रामगढ़ जिला (बिहार) में कैथा ड्रिलिंग कैम्प के श्रमिकों द्वारा की गई शिकायत

3826. **श्री रामावतार शास्त्री : क्या पेट्रोलियम तथा रसायन और खान तथा धातु** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार के हजारीबाग जिले में रामगढ़ स्थित कैथा ड्रिलिंग कैम्प के 18 श्रमिकों ने 6 या 25 मई, 1969 को भूविज्ञान सर्वेक्षण विभाग, भारत सरकार, कलकत्ता के महानिदेशक को लिखित शिकायत भेजी है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) इस सम्बन्ध में सरकार ने अब तक क्या कार्यवाही की है या करने का विचार है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री जगन्नाथ राव) : (क) से (ग). सूचना एकत्रित की जा रही है और सभा पटल पर रखी दी जायेगी ।

इण्डोनेशिया को ऋण का दिया जाना

3827. **श्री शशि भूषण :**
श्री रा० कृ० सिंह :
श्री हिम्मत सिंहका :

क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने इंडोनेशिया को ५ करोड़ रुपये का एक नया ऋण देने का निर्णय किया है;

(ख) यदि हां, तो उसकी शर्तें क्या हैं; और